

List of Cases where Case Management Hearing Took Place During the Month of April, 2022

Sl. No.	Court	District	Case No.	Year	Petitioner Name Vs Respondant Name	Advocate	Date of Registration	Date of Management Hearing			
								Witnesses of The parties to be Recorded	Recording Evidence	Framing the Issue	Next Date
1			Money Suit/16/2021	2021	The West Bengal Power Development Corporation Ltd (WBPDC) Vs M/s Greerex (India) Pvt. Ltd.	Siddhartha Swaroop Panja	29-04-2021	Nil	Nil	Nil	07-04-2022
2			Money Suit/33/2019	2019	Intellisys Technologies and Research Pvt. Ltd. Vs Techno Teaching Info Solutions Pvt. Ltd.	Avik Chowdhury	03-09-2019	Nil	Nil	Nil	03-05-2022
3			Arbt. Case/5/2022	2022	M/s. Himalayan Construction Co. Vs The Union of India	Arijit Bhowmick	11-02-2022	Nil	Nil	Nil	27-04-2022
4			Arbit. Case/29/2021	2021	Airports Authority of India Vs M/S Siemens Logistics India Private Limited	Suhrid Sur	22-12-2021	Nil	Nil	Nil	27-04-2022
5			Money Suit/13/2021	2021	Builcon Construction Private Limited Vs Smt. Dipshika Dutta	Maheswari Sharma	05-04-2021	Nil	Nil	Nil	16-05-2022
6			Money Suit/29/2021	2021	BALAJI ENTERPRISE Vs CPB INDIA INC	KAUSTAV CHANDRA DAS	15-11-2021	Nil	Nil	Nil	30-04-2022
7			Arbit. Case/9/2022	2022	Indicon Estates Pvt. Ltd. Vs ADCO Construction Pvt. Ltd.	Subhendru Halder	02-03-2022	Nil	Nil	Nil	02-05-2022

8	Commercial Court at Alipore	South 24 Parganas, Purba Medinipore, Paschim Medinipore & Jhargram.	Arbit. Case/13/2022	2022	Dr. Ajoy Paul Vs Dr. Partha Biswas	Debarati Nandan	16-03-2022	Nil	Nil	Nil	11-04-2022
9			Title Suit/51/2019	2019	Jalan Carbons and Chemicals Pvt. Ltd. Vs Venkatesh Foundation Pvt. Ltd.	Ashok Bagaria	27-09-2019	Nil	Nil	Nil	17-05-2022
10			Title Suit/52/2019	2019	Jalan Carbons and Chemicals Pvt. Ltd. Vs Venkatesh Foundation Pvt. Ltd.	Smt. Sutapa Dutta	27-09-2019	Nil	Nil	Nil	17-05-2022
11			Arbit. Case/36/2020	2020	The District Engineer, Zilla Parishad, South 24 Parganasm P and RD Department, Govt. of West Bengal Vs Vida Engineering Company	Tapash Kumar Mondal	29-09-2020	Nil	Nil	Nil	30-05-2022
12			Arbit. Case/14/2021	2021	The State of West Bengal, represented by the Secretary, Irrigation and Waterways Dept. Vs Maheswar Samanta	Sukumar Parya	07-08-2021	Nil	Nil	Nil	13-04-2022
13			Arbit. Case/45/2020	2020	Asansol Durgapur Development Authority Vs BLA Prjoects Pvt. Ltd.	Sayantana Bose	24-12-2020	Nil	Nil	Nil	07-06-2022
14			Title Suit/4/2021	2021	ABP Pvt. Ltd. Vs Associated Broadcasting Company Pvt. Ltd.	Hiran Chatterjee	09-02-2021	Nil	Nil	Nil	30-05-2022
15			Arbit. Case/32/2021	2021	Satyendra Nath Roy Vs VCK Share and Stock Broking Services Limited	Neeraj Jhunhunwala	24-12-2021	Nil	Nil	Nil	09-06-2022
16			Money Suit/39/2019	2019	Austin Distributer Pvt. Ltd. Vs Sayan Sarkar	Sandip Agarwal	25-09-2019	Nil	Nil	Nil	05-05-2022

17			Arbit. Case/33/2021	2021	Steel Authority of India Limited Vs TLT Engineering India Private Limited	Susandip Pathak	24-12-2021	Nil	Nil	Nil	07-05-2022
18			Title Suit/1/2021	2021	Sutanu Chakraborty Vs HDFC Bank Ltd.	Sayantana Bose	06-01-2021	Nil	Nil	Nil	06-05-2022
19	Commercial Court at Asansol	Paschim Bardhaman	Title Suit-08/2021	2022	Mahadeb Ghosh V/S Durgapur Municipal Corporation	Suvodip Ghosal V/S Gopal Chakraborty	29.07.2021	-	-	01.04.2022	07.05.2022
20			Money Suit - 06/2020	2022	Ashok Kumar Dutta V/S Sonic Thermal Pvt Ltd.	Subrata Ghosh V/S Triptimoy Talukdar	08.07.2020	-	-	-	-
21	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Title Suit/39/2019	2019	Solar Industries India Ltd Vs Coal India ltd and others	Rajesh Chowdhury	16-08-19	No	No	No	18-06-2022
22			Title Suit/09/2020	2020	R A Parfumery works pvt ltd Vs Kapildev Gupta	Parashar Baidya	04-07-20	No	No	No	13-05-2022
23			Title Suit/15/2020	2020	Abhijit Barui and one other Vs Ruby Mukherjee and seven others	Harpal Singh	23-12-22	No	No	No	11-05-2022
24	Commercial Court at Siliguri	Darjeeling	No Data provided Till Now								